



Central Administrative Tribunal

Jammu Bench, Jammu

T.A. No.62/5984/2020

This the 02nd day of December, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Hon'ble Mr. Anand Mathur, Member (A)

1. Sh. A.K. Vaishnavi, Aged 50 years,
SMS Grade-II(D.L)
Presently posted at
Chief Agriculture Office,
Udhampur;
2. Sh. Pritam Singh Sasan, Aged 52 years,
SMS Grade-II(D.L)
Presently posted at
Chief Agriculture Office,
Udhampur;
3. Sh. Sudesh Koul, Aged 48 years,
SMS Grade-II(D.L)
Presently posted at
Directorate of Agriculture,
Jammu;



4. Sh. Bipan Sambyal, Aged 47 years,
SMS Grade-II
Presently posted at
Soil and Water
Management Project,
CAD, Jammu;
5. Sh. Kulbushan Singh Sambyal, aged 46 years,
SMS-II,
Presently posted at
Chief Agriculture Office,
Udhampur.

...Applicants

Advocate: Mr. Faheem Shokat Butt

Versus

1. State of Jammu and Kashmir
Through Commissioner/Secretary to Govt.,
Agriculture Production Department,
Civil Secretariat, Jammu;
2. The J&K Public Service Commission,
Mubarak Mandi, Jammu through its Secretary.

...Respondents

(Advocate: Mr. Sudesh Magotra, Dy. Advocate General)

O R D E R (ORAL)



Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicants does not want to press the T.A.

2. Accordingly, in view of the submission made by the learned counsel for the applicants, the T.A. is dismissed as not pressed.

3. No order as to cost.

**(Anand Mathur)
Member (A)**

“asvs”

**(Rakesh Sagar Jain)
Member (J)**